

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:604  
ANSWERED ON:26.07.2000  
LEGISLATION TO REGULATE AQUACULTURE ACTIVITIES  
ANANTA NAYAK

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Group of Ministries have submitted their reports on the enactment of legislation to regulate aquaculture activities in the coastal areas;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b) & (c): The Group of Ministers has endorsed the proposal with the recommendation that a provision be introduced in the Bill that the Government of India shall frame rules containing general guidelines for regulation of Aquaculture to ensure that it is not detrimental to the coastal environment. The Aquaculture Authority Bill, 2000 was thereafter introduced in the Rajya Sabha on 28.2.2000, and has been subsequently referred to the Parliament Standing Committee on Agriculture for examination.